

BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONAL BENCH, KOLKATA  
[UNDER SECTION 18(1) READ WITH  
SECTIONS 14, 15, 16 AND 17 OF THE NATIONAL  
GREEN TRIBUNAL ACT, 2010]

ORIGINAL APPLICATION NO.162 OF 2023/E.Z.

IN THE MATTER OF:

ARSAD NASAR

..... APPLICANT

-VERSUS-

NATIONAL MISSION CLEAN GANGA AND  
ORS

..... RESPONDENTS

COUNTER AFFIDAVIT ON BEHALF OF RESPONDENT NO.5

Date: 14.08.2024

KANIZ KULSUM

Advocate

1272, Old Post Office Street  
First Floor, Kolkata - 700001  
8240519965(M)

Email -advkulsumkanizrahman786@gmail.com

Regd No.F/1023/872/2016



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INDEX

Sl. No.	Date	Description of Document	Page No.
1.		Counter Affidavit	
2.	03.04.2023 & 25.04.2023	Annexure "A" Three Notices and Proceedings of the meetings.	9 to 15
3.	29.05.2023 & 29.05.2023	Annexure "B" Executive Engineer Flood and Control Division Karhagola Katihar sent letter to District officer Katihar	16 to 19
4.	26.06.2023	Annexure "C" Letter for protection work extended time to time.	20-21

It is certified that all the documents contained in the above annexures are true copies.

Date : 14.08.2024



Guram Tho



BEFORE THE NATIONAL GREEN TRIBUNAL  
EASTERN ZONAL BENCH, KOLKATA  
[UNDER SECTION 18(1) READ WITH  
SECTIONS 14, 15, 16 AND 17 OF THE NATIONAL  
GREEN TRIBUNAL ACT, 2010]

ORIGINAL APPLICATION NO.162 OF 2023/E.Z.

IN THE MATTER OF:

Arsad Nasar, son of Syed Abu Nasar, 18,  
Gulibhatta Sadak, Sahibganj, Jharkhand -  
816109

..... Applicant

-Versus-

1. National Mission Clean Ganga, Through  
the Director General, 1<sup>st</sup> Floor, Major  
Dhyan Chand, National Stadium Gate, New  
Delhi - 110002 admn.nmcg@nic.in

2. That State of Jharkhand, through  
the Chief Secretary, having its office at  
Project Bhavan, P.O. - Dhurwa, P.S. -  
Jagarnathpur, District - Ranchi, Pin -  
834004 cs-jharkhand@nic.in

3. The Jharkhand State Pollution  
Control Board, Through its Member  
Secretary, Town Administration Building,  
H.E.C. Dhurwa, P.O. - Dhurwa, P.S. -



*Gudam The*

Jagarnathpur, District - Ranchi, Pin -  
834004 [ranchiispcb@gmail.com](mailto:ranchiispcb@gmail.com)

4. Department of mines and & Geology,  
through the Director of Mines, Nepal House  
(Yojna Bhawan), Doranda, Ranchi -  
834002 [director-mines@jharkhand  
mail.gov.in](mailto:director-mines@jharkhand<br/>mail.gov.in).

5. Goutam Jha proprietor of G.K.  
Enterprise Malda, Ward No.2 Ramnagar  
Kachari Malda, West Bengal, 732103.

6. Executive Engineer, Flood Control  
Division, Kargola, District - Katihar, Bihar  
- 854108 [eeffloodmon03@gmail.com](mailto:eeffloodmon03@gmail.com)

7. Deputy Commissioner, District -  
Sahebganje, Pin - 816109 [dc-sah@nic.in](mailto:dc-sah@nic.in)

8. District Transport Officer, District -  
Sahebganje, Pin - 816109  
[dtopalamu03@gmail.com](mailto:dtopalamu03@gmail.com)

9. Central Pollution Control Board  
Through Member Sectary, Parivesh  
Bhawan, East Arjun Nagar, Delhi - 110032  
[mccb.cpcb@nic.in](mailto:mccb.cpcb@nic.in)

..... Respondents

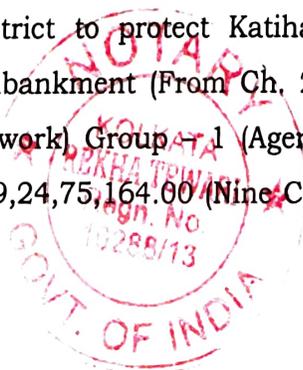


*Geetam Ho*

Counter Affidavit of Respondents No.5 to the application under Section 18(1) read with sections 14, 15, 16 and 17 of the National Green Tribunal Act, 2010.

I, Gautam Jha, son of Late Madhuri Jha, aged about 49 years, by religion - Hindu, by occupation - business and residing at Ramnagar Kachari, Post Office - Mukdumpur, Police Station - English Bazar, District - Malda, Pin - 732 103, do hereby solemnly affirm and say as follows:-

1. I am the respondent No.5 and proprietor of G. K. Enterprise, Malda and I know the facts and circumstances of the case.
2. I have received the copy of the aforesaid application and read over the said application and I understood the contents and purport thereof.
3. I shall traverse, only those allegations in the said application which are relevant for decision of the case and those which are not specifically admitted by me herein shall be deemed to have been denied by me.
4. Before dealing paragraph wise of the said application I state the followings for proper decision of the case :-
  - (a) The executive engineer, flood control division, Karhagola, Katihar & Bihar issued a letter to M/s. G. K. Enterprise No.435 dated 03.04.2023 to proceed the work for the anti erosion work on the left bank of the Ganga river near Gandhitola in Manihari block in Katihar district to protect Katihar Manihari Railway line and karikosi embankment (From Ch. 2650m to 3100m and Bamboo Bandalling work) Group - 1 (Agenda No.199/0812023) at a bid price of Rs.9,24,75,164.00 (Nine Crore Twenty Four Lacs Seventy



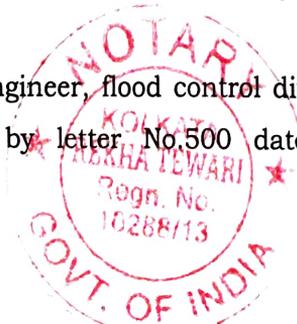
Gautam Jha

Five Thousand One Hundred Sixty Four only) at scheduled rate and instructed to proceed with the execution of said work in accordance with the contract documents.

- (b) Another notice dated 03.04.2023 No.436 was issued to M/s. G. K. Enterprise, Malda For anti-erosion work on left bank of Ganga river near Gandhitola in Manihari Block in Katihar District to protect Katihar Manihar Railway Line and Karikosi embankment (From Ch. 3100m to 3640m and shoal removal) Group-2 (Agenda No.199/08/2023) at a Bid Price of Rs.12,51,37,544.00 (Twelve Crore fifty one Lacs thirty seven Thousand five Hundred forty Four only) and schedule of rate and I instructed proceed with the execution of the said works in accordance with the contract documents.
- (c) Another notice dated 03.04.2023 No.437 was issued to M/s. G. K. Enterprise, Malda for anti-erosion work on left bank of Ganga river near Gandhitola in Manihari Block in Katihar district to protect Katihar Manihar Railway Line and Kari Kosi embankment (From Ch.3640m to 4180m and Shoal removal) Group - 3 (Agenda No.199/08/2023) at a bid price of Rs.12,77,61,982.00 (Twelve Crore Seventy seven Lacs Sixty one Thousand nine Hundred Eighty two only) at schedule rate and instructed to proceed with the execution of the said works in accordance with the contract documents.

Copies of the said three notices dated 03.04.2023 and proceedings of the meetings dated 25.04.2023 are annexed hereto and marked as Annexure "A" collectively.

- (d) The executive engineer, flood control division, Karhagola district, Katihar, Bihar by letter No.500 dated 18.04.2023 for flood



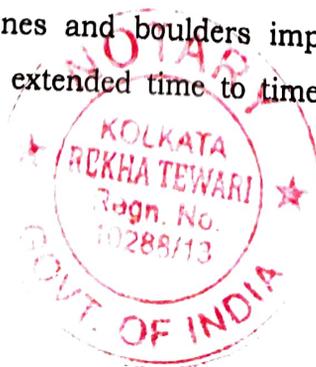
*Gulshan F.H.*

protection work for protection of anti-erosion work of railway line and request has been made to supply boulders from sahebganj on the basis of the group list of boat registration attached for granting permission to operate boat for the transportation of stone boulders. For the execution of protective/anti erosion work to the subject work to be done by G. K. Enterprise, Malda and other work group bring done was allotted.

- (e) M/s. G. K. Enterprise, Malda wrote a letter dated 27.05.2023 for extension period of boat operation for transportation of stone boulders to the executive engineer, flood control division, Karhagola district, requested to extend the period of permission to operate boats for boulder supply and transportation until 30.06.2023.
- (f) The Executive Engineer, Flood and Control Division, Karhagola, Katihar, by letter dated 29.05.2023 wrote to district officer Katihar and request to extend the period of permission to operate boats for transportation of boulders till 30.06.2023 and requested to the Deputy Commissioner Sahebganj to extend the period of operation boat till the said period.

Xerox copies of the said letter dated 29.05.2023 and 29.05.2023 are annexed hereto and collectively marked as annexure "B".

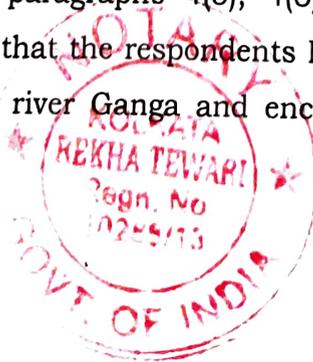
- (g) Thereafter, the permission to operate of the boats for transportation of stones and boulders implementation of flood protection work were extended time to time from 30.06.2023 to 20.07.2023.



Gulshan K.

A copy of the said letter dated 26.06.2023 is annexed hereto and marked as Annexure "C".

5. With reference to paragraphs 1, 2 and 3 of the said application, the statement made therein are matters of record. I do not admit anything saved and except not or record.
6. With reference to paragraph 4(1), 4(2) of the said application, I deny the statements made therein save and except what are matters of record. I say that the execution for transportation of stones and boulders for implementation of the flood protection work/anti erosion work on the left edge of Ganga river near Gandhitola in Manihari Block, Katihar district for protection for Katihar Manihari Railway Line and Kari Kosi embankment was executed before 20.07.2023. The applicant annexed the document marked as annexure "A" it show that the photographs taken by the applicant on 30.12.2023 therefore, the said photograph is much later than execution of the said work.
7. With reference to paragraphs 4(3), 4(4) of the said application, I deny that the statements made therein save and except matters of record, I say that the Deputy Commissioner Sahebganj allotted for bank protection and anti erosion work of Ganga the respondents No.5 with stipulated conditions and said work has may executed within the prescribed period and follows by all terms and conditions. Therefore, the respondents No.5 is not a guilty for dumping the substance in the side of the Ganga river.
8. With reference to paragraphs 4(5), 4(6) and 4(7) of the said application, I further deny that the respondents No.5 dumped the stones and chips on the bank of river Ganga and encroached the flood plain



*Geetan Thakur*

including the ghats of the river Ganga causing pollution in the river and endangering the Dolphins habitat of the Ganga river.

9. With reference to paragraphs 4(8), 4(9) and 4(10) of the said application, the no.5 reiterate that they are not encroaching the flood plain of Ganga ghats by dumping stones and chips. I state that the work which are assigned to him executed before the month of July, 2023 therefore, for transportation of the chips and boulders causes pollution in the river from the engine of the boats for causing pollution of the Ganga river by respondent no.5 is not correct.

10. With reference to paragraphs 4(11), 4(12), 4(13), 4(14), 4(15) and 4(16) of the said application, the respondents No.5 state that the statements made therein are substantially matters of record. I do not admit anything saved and except what are matters of record.

11. The respondent no.5 state and submit that the execution work of the said anti erosion work for supply of stones and boulders work has been executed before the month of July 2023. Therefore, allegations against the respondents No.5 is not proper. Therefore the said application is not maintainable and may be dismissed.

12. The statements made in paragraphs 1 to 10 are true to my knowledge and rest of my humble submission before this Hon'ble Tribunal.

*Guram Ho.*

DEPONENT



VERIFICATION

Verified at ~~Mumbai~~ <sup>Kolkata</sup> on this the <sup>14<sup>th</sup></sup> day of August, 2024 that the averments and facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

*Geetan Thakur*  
DEPONENT



*Identified by me  
Kaviraj Kulkarni  
Advocate*

SOLEMNLY AFFIRMED AND DECLARED  
BEFORE ME ON IDENTIFICATION

*[Signature]*  
REKHA TEWARI  
NOTARY

14 AUG 2024

Annexure 'A'  
Collectively

9

Executive Engineer  
Flood Control Division, Karhagola  
(Katihar)

Letter No.....435

Karhagola, Date.....03/04..... 2023

**Issue of Notice to proceed with the work**

To

**M/s G.K. ENTERPRISE,  
RamnagarKachahri, English Bazar  
Mokdumpur, Malda, WB**

Sir,

Pursuant to your furnishing the requisite security as stipulated in signing of the Contract for the A.E. Work on Left Bank of Ganga River near Gandhitola in Manihari Block in Katihar District to protect Katihar Manihari Railway line and Kari Kosi Embankment (From Ch. 2650m to 3100m and Bamboo Bandalling work) Group - 1 (Agenda No. 199/08/2023) at a Bid Price of Rs. 9,24,75,164.00 (Nine Crore Twenty Four Lacs Seventy Five Thousand One Hundred Sixty Four Only) at scheduled rate, You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

Yours faithfully,

*M/S*  
Executive Engineer  
Flood Control Division, Karhagola  
*03.04.23*  
*M*  
*3/4/23*



10

**Executive Engineer**  
**Flood Control Division, Karhagola**  
**(Katihar)**

Letter No. **436**

Karhagola Date **03/04/2023**

**Issue of Notice to proceed with the work**

To

**M/s G.K. ENTERPRISE,**  
**RamnagarKachahri, English Bazar**  
**Mokdumpur, Malda, WB**

Sir,

Pursuant to your furnishing the requisite security as stipulated in signing of the Contract for the A.E. Work on Left Bank of Ganga River near Gandhitola in Manihari Block in Katihar District to protect KatiharManihari Railway line and Kari Kosi Embankment (From Ch. 3100m to 3640m and Shoal removal) Group - 2 (Agenda No. 199/08/2023) at a Bid Price of Rs. 12,51,37,544.00 (Twelve Crore Fifty One Lacs Thirty Seven Thousand Five Hundred Forty Four Only) at scheduled of rate, You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

Yours faithfully,

*MST*  
*03.04.23*

Executive Engineer

Flood Control Division, Karhagola

*03/04/23*



**Executive Engineer**  
**Flood Control Division, Karhagola**  
**(Katihar)**

Letter No. **437**

Karhagola Date.....**03/04/2023**

**Issue of Notice to proceed with the work**

To

**M/s G.K. ENTERPRISE,**  
**RamnagarKachahri, English Bazar**  
**Mokdumpur, Malda, WB**

Sir,

Pursuant to your furnishing the requisite security as stipulated in signing of the Contract for the A.E. Work on Left Bank of Ganga River near Gandhitola in Manihari Block in Katihar District to protect Katihar Manihari Railway line and Kari Kosi Embankment (From Ch. 3640m to 4180m and Shoal removal) Group - 3 (Agenda No. 199/08/2023) at a Bid Price of Rs. 12,77,61,982.00 (Twelve Crore Seventy Seven Lacs Sixty One Thousand Nine Hundred Eighty Two Only) at scheduled of rate, You are hereby instructed to proceed with the execution of the said works in accordance with the contract documents.

Yours faithfully,

*MW*  
 Executive Engineer  
 Flood Control Division, Karhagola  
*03/04/2023*



**दिनांक-25.04.2023 को उपायुक्त, साहेबगंज की अध्यक्षता में जिला आपदा प्रबंधन अन्तर्गत संचालित योजना संबंधी आहत बैठक की कार्यवाही-**

उपस्थिति :- पंजी के अनुसार।

सर्वप्रथम अध्यक्ष महोदय द्वारा उपस्थित सभी सदस्यों के साथ आपदा प्रबंधन अन्तर्गत संचालित योजना (यथा- गंगा नदी/तालाब/जलप्रपात में डूबने से हुए मानव क्षति/सड़क दुर्घटना/वज्रपात से हुए मानव क्षति/पशु क्षति आदि पर परिचर्चा की गई।

**1. मुख्यमंत्री सुखाड़ राहत योजना**

समीक्षा के क्रम में अध्यक्ष महोदय द्वारा मुख्यमंत्री सुखाड़ योजना के संबंध में पूछे जाने पर अपर समाहर्ता, साहेबगंज द्वारा बताया गया कि इस योजनान्तर्गत वर्ग-ख (33% से अधिक फसल क्षति) के कुल-4662 किसानों को @ 8500/- रुपये प्रति हेक्टेयर की दर से कृषि इनपुट अनुदान राशि का भुगतान होना है। उक्त श्रेणी के किसानों को अनुदान की राशि भुगतान हेतु कुल 1,50,00,000.00 रुपये का आवंटन प्राप्त हुआ है, जिसे कोषागार से निकासी कर संबंधित खाता में रखा गया है।

समीक्षा के क्रम में यह भी निर्णय लिया गया कि सरकार से प्राप्त दिशा-निर्देश के आलोक में इस कार्यालय का पत्रांक-122/आपदा, दिनांक- 10.04.2023 द्वारा कृषि प्रभाग के क्षेत्रीय पदाधिकारियों/कर्मियों से समन्वय स्थापित करते हुए क्षेत्र सत्यापन कराकर वांछित प्रतिवेदन Soft Copy एवं Hard Copy में जिला कृषि पदाधिकारी के माध्यम से सभी प्रखण्ड विकास पदाधिकारी/सभी अंचल अधिकारी, साहेबगंज जिला को उपलब्ध कराये जाने हेतु भवदीय स्तर से निदेशित किया गया है।

**2. नदी/तालाब में डूबने से मानव क्षति**

समीक्षा के क्रम में अपर समाहर्ता, साहेबगंज द्वारा बताया गया कि वित्तीय वर्ष 2022-23 में नदी/तालाब में डूबने वाले कुल-33 मृतक के आश्रितों को @ 4,00,000.00/- (चार लाख) रुपये की दर से भुगतान किया जा चुका है। वित्तीय वर्ष 2022-23 में आपदा प्रबंधन विभागीय दिशा निर्देश के अनुसार अभिलेखों पर घटनोत्तर स्वीकृति दी गई। आवंटन के आभाव में गंगा नदी में डूबने से हुए मानव क्षति यथा- साहेबगंज-02, राजमहल-03 एवं तालझारी- 01 कुल- 06 मृतक के आश्रितों का भुगतान लंबित है। इस पर अध्यक्ष महोदय द्वारा वित्तीय वर्ष 2023-24 में मुख्य शीर्ष 2245- प्राकृतिक आपदा/राज्य की विशिष्ट स्थानीय आपदा अन्तर्गत होने वाले संभावित व्यय का आकलन कर अधियाचना प्रस्ताव तुरंत सरकार के सचिव, गृह, कारा एवं आपदा प्रबंधन विभाग, झारखण्ड, राँची को भेजे जाने हेतु निदेशित किया गया।

**3. सड़क दुर्घटना से हुए मानव क्षति**

समीक्षा के क्रम में अध्यक्ष महोदय द्वारा सड़क दुर्घटना के संबंध में पूछे जाने पर अपर समाहर्ता, साहेबगंज द्वारा बताया गया कि सड़क दुर्घटना से हुए मानव क्षति के कुल-65 आश्रित परिवार को @1,00,000.00/- (एक लाख) रुपये की दर से भुगतान किया गया है। वर्तमान में इस आपदा अन्तर्गत जिला स्तर से किसी भी मृतक के आश्रितों का भुगतान लंबित नहीं है।

**4. बाढ़ सुरक्षात्मक/गंगा कटाव निरोधी कार्य**

समीक्षा के क्रम में अध्यक्ष महोदय द्वारा जिला पदाधिकारी, कटिहार के पत्रांक- 341/आओप्र, दिनांक- 21.04.2023 द्वारा कटिहार जिला के मनियारी प्रखण्ड अन्तर्गत गाँधी टोला के समीप गंगा नदी



साहेबगंज कटिहार

- 2 -

कराई गई है। तदनुसार तटबंध को कटाव से सुरक्षा प्रदान करने तथा बाढ़ नियंत्रण को दृष्टिपथ में रखते हुए अगले तीन महीने तक साहेबगंज से वोल्डर आपूर्ति एवं वोल्डर ढुलाई हेतु सूचीनुरूप प्राधिकृत नाव मालिकों को नाव परिचालन करने की सर्व सम्मति से अनुमति प्रदान किये जाने का निर्णय लिया गया। यह अनुमति केवल नाव से पत्थर ढुलाई के लिए दिया जा रहा है। अन्य मामलों में IWAI/CWC से अनापत्ति स्वयं प्राप्त कर लेंगे। साथ ही जिला परिवहन पदाधिकारी, साहेबगंज वाहन की निबंधन संख्या की जाँच तथा अनुमंडल पदाधिकारी, साहेबगंज/राजमहल एवं जिला खनन पदाधिकारी, साहेबगंज वोल्डर आपूर्ति एवं ढुलाई का पर्यवेक्षण करना सुनिश्चित करेंगे।

अन्त में घन्यवाद ज्ञापन के पश्चात बैठक की कार्रवाई समाप्त की गयी।

ज्ञापांक / आपदा, दिनांक-

प्रतिलिपि- सभी अंचल अधिकारी/प्रखण्ड विकास पदाधिकारी, साहेबगंज जिला को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि- कार्यपालक पदाधिकारी, नगर परिषद, साहेबगंज, नगर पंचायत, राजमहल एवं बरहरवा को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि- अनुमंडल पदाधिकारी, साहेबगंज/राजमहल को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

प्रतिलिपि- जिला खनन पदाधिकारी, साहेबगंज/जिला परिवहन पदाधिकार, साहेबगंज को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

हस्ताक्षर  
उपायुक्त,  
साहेबगंज।

ज्ञापांक : 128/आपदा, दिनांक- 25.04.2023

प्रतिलिपि- जिला पदाधिकारी, कटिहार (बिहार) को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

हस्ताक्षर  
उपायुक्त,  
साहेबगंज।

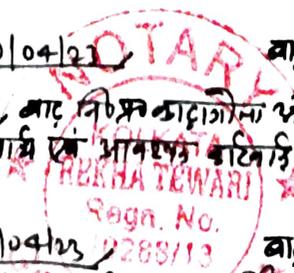
पत्रांक 540 / कादागोला, दिनांक 29/04/23

प्रतिलिपि:- मैसर्स जी० डी० अन्ड प्रो० (प्राइज, बालदा (पंचगंगा)/मैसर्स श्रीं गाय अन्ड सन्स, मुजफ्फरपुर (जिला) को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित। निदेशित है कि वरिष्ठ पत्र में दिए गए निर्देश का अनुपालन करते हुए कार्य की निष्पत्ति अवधि में पूर्ण पत्रावली सुनिश्चित करें।

Muz 29.4.23  
कादागोला

पत्रांक 540 / कादागोला, दिनांक 29/04/23

प्रतिलिपि:- सभी अंचल प्रमुख पदाधिकारी, बाढ़ निरोधक कादागोला थर्मल (पंच० ७) एवं (७) के कार्यों में (पंच०) को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।



Muz 29.4.23  
कादागोला

पत्रांक 540 / कादागोला, दिनांक 29/04/23

प्रतिलिपि:- सभी अंचल प्रमुख पदाधिकारी, बाढ़ निरोधक कादागोला थर्मल (पंच० ७) एवं (७) के कार्यों में (पंच०) को सूचनार्थ एवं आवश्यक कार्रवाई हेतु प्रेषित।

Muz 29.4.23  
कादागोला

Proceedings of the meeting called on Date-25.04.2023 under the chairmanship of Deputy Commissioner Sahebganj regarding the scheme run under District Disaster Management-

Attendance: - As per register.

First of all, the scheme run under disaster management (such as human loss due to drowning in (Ganga river/pond/waterfall/road accident/human loss due to lightning/animal loss etc.) was discussed by the Chairman with all the members present.

**1. Chief Minister's Drought Relief Scheme**

In the course of review, when the Chairman asked about the Chief Minister Drought Scheme, the Additional Collector, Sahebganj, told him that under this scheme, a total of 4662 farmers in Category-B (crop losses more than 33%) were given Rs 8500 per hectare. The agricultural input grant amount is to be paid at the rate of Rs. A total allocation of Rs 1,50,00,000.00 has been received for payment of the grant amount to the above category of farmers, which has been withdrawn from the treasury and kept in the concerned account.

In the course of review, it was also decided that, in light of the guidelines received from the government, vide this office's letter no. 122/Aapda, dated 10.04.2023, the desired field verification will be done by coordinating with the regional officers/personnel of the Agriculture Division. Sincerely, instructions have been given to make the report available in soft copy and hard copy to all the Block Development Officers/All Circle Officers of Sahebganj District through the District Agriculture Officer.

**2. Human loss due to drowning in river/pond**

During the review, Additional Collector, Sahebganj informed that in the financial year 2022-23, a payment @ Rs 4,00,000.00/- (four lakh) has been made to the dependents of a total of 33 deceased who drowned in the river/pond. In the financial year 2022-23, as per the disaster management departmental guidelines, post-facto approval was given on the records. Due to lack of allotment, the payment to the dependents of the deceased due to drowning in river Ganga i.e. Sahebganj - 02, Rajmahal - 03 and Taljhari - 01, total - 06 is pending. On this, after assessing the possible expenditure to be incurred under main head 2245- Natural disaster/specific local disaster of the state in the financial year 2023-24, the Chairman should immediately submit the requisition proposal to the Secretary of the Government, Home, Jail and Disaster Management Department, Jharkhand, Ranchi. Instructed to be sent.

**3. Human loss due to road accident**

In the course of review, when the Chairman asked about the road accident, the Additional Collector, Sahebganj informed that a payment of Rs. 1,00,000.00/- (one lakh) will be made to a total of 65 dependent families of human casualties due to the road accident. Has been done At present, payment to the dependents of any deceased under this disaster is not pending from the district level.

**4. Flood protection/anti-Ganga erosion work**

In the course of review, by the Chairman, District Officer, Katihar's letter no. 341/AP, dated 21.04.2023, the Ganga river has been made near Gandhi Tola under Manihari block of Katihar district. Accordingly, keeping in view the protection of the embankment



:- 2:-

from erosion and flood control, it was unanimously decided to grant permission to the authorized boat owners as per the list to operate boats for boulder supply and transportation from Sahebganj for the next three months. This permission is being given only for transportation of stones by boat. In other cases, no objection will be obtained from IWAI/CWC on its own. Along with this, District Transport Officer, Sahebganj will ensure to check the registration number of the vehicle and Sub-Divisional Officer, Sahebganj/Rajmahal and District Mining Officer, Sahebganj will ensure supervision of volder supply and transportation.

**Finally, after the vote of thanks the proceedings of the meeting were concluded.**

Momo No.: \_\_\_\_\_ /Aapda, Date-

**Copy-** Sent to all Zonal Officers/Block Development Officers, Sahebganj District for information and necessary action.

**Copy -** Executive Officer, Municipal Council, Sahebganj, Nagar Panchayat, Rajmahal and Sent to Barharwa for information and necessary action.

**Copy -** To Sub-Divisional Officer, Sahebganj/Rajmahal sent for information and necessary action.

**Copy -** To the District Mining Officer, Sahebganj / District Transport Officer, Sahebganj Sent for information and necessary action.

Deputy Commissioner,  
Sahebganj

Momo No.: 128 /Aapda, Date- 25-04-2023

**Copy-** To the District Officer, Katihar (Bihar) sent for information and necessary action.

Deputy Commissioner,  
Sahebganj



मेल से प्राप्त  
आपदा प्रबंधन प्रशाखा

# समाहरणालय कटिहार



रवि प्रकाश, भा०प्र०, जिला पदाधिकारी, कटिहार

06452230581(O) 06452230583(R)  
06452230580 (F)  
E-mail - dm-katihar@bihar.gov.in

पत्रांक : (संधिका सं०-XI-02/2023) 122/आ०प्र० दिनांक : 20/05/23

सेवा में,

उपायुक्त,

साहेबगंज (झारखण्ड)।

विषय:-

कटिहार जिला के मनिहारी प्रखण्ड अन्तर्गत गौधी टोला के समीप गंगा नदी के बायें किनारे रेलवे लाईन एवं कारी कोशी तटबंध की सुरक्षा हेतु बाढ़ सुरक्षात्मक कार्य/कटाव निरोधी कार्य (एजेंडा सं०-199/08/2023) के क्रियान्वयन हेतु स्टोन बोल्टर की दुलाई हेतु नाव परिचालन का अवधि विस्तार के संबंध में।

प्रसंग :-

अधोहस्ताक्षरी के पत्रांक-341/आ०प्र० दिनांक-31.04.2023 एवं कार्यपालक अभियंता, बाढ़ नियंत्रण प्रमंडल, काढागोला का पत्रांक-03 कैम्प/गौधी टोला मनिहारी, दिनांक-29.05.2023।

महाशय,

उपर्युक्त विषयक प्रारंभिक पत्र के संबंध में कहना है कि कटिहार जिला के मनिहारी प्रखण्ड अन्तर्गत गौधी टोला के समीप गंगा नदी के बायें किनारे रेलवे लाईन एवं कारी कोशी तटबंध की सुरक्षा हेतु बाढ़ सुरक्षात्मक कार्य/कटाव निरोधी कार्य के क्रियान्वयन हेतु स्टोन बोल्टर की दुलाई हेतु नाव परिचालन की अनुमति दिनांक-01.06.2023 तक दी गई थी। परन्तु उक्त समय तक कार्य पूर्ण होना संभव नहीं है। पुनः कार्यपालक अभियंता, बाढ़ नियंत्रण प्रमंडल, काढागोला द्वारा योजना के लिए दिनांक-30.06.2023 तक नाव परिचालन का अवधि विस्तार का अनुरोध किया गया है।

अतः उक्त के आलोक में अनुरोध है कि विषयांकित कार्य को ससमय पूर्ण करने हेतु साहेबगंज से बोल्टर आपूर्ति एवं बोल्टर दुलाई हेतु नाव परिचालन की अवधि विस्तार दिनांक-30.06.2023 तक अनुमति प्रदान करने की कृपा की जाय।

अनु०-यथोक्त।

विश्वासभाजन

जिला पदाधिकारी, कटिहार।

पत्रांक 04 कैम्प/मनहारी (गौधी टोला), दिनांक 30/05/23

प्रतिकृति :- मेयर्स जी०के० इन्टरप्र्राइज, आगरा (पं०का०) / जेएलटी प्रॉ. नॉ. 199/08/2023 में संकाय 10  
पुनः प्रमंडल (वि०) / कारी कोशी तटबंध परीक्षण (पत्रांक-199/08/2023 में संकाय 10)  
कृष्णाई ए० अग्रवाल कोशी ए० प्रेमिनी

30/5/23

E.E.

पत्रांक 04 कैम्प/मनहारी (गौधी टोला), दिनांक 30/05/23

प्रतिकृति :- अजीमपुरा प्रमंडल, आगरा द्वारा नियंत्रण और अवरुद्ध/मुक्त प्रमंडल, मनहारी  
नियंत्रण एवं जल विस्तार, जोन 10 परियोजना वि०, अजीमपुरा प्रमंडल एवं अजीमपुरा प्रमंडल  
कृष्णाई ए० अग्रवाल

30/5/23

E.E.



17  
Collectorate Katihar

Disaster Management  
Branch

Ravi Prakash, from M. P.  
District Officer, Katihar  
06452-230581(O) 06452-230583(R)  
-91-9473191375 :- 06452230880  
E-mail: dm.katihar.biha@nic.in

Letter No.: (File No. XI-02/2023) 494 / A. P. Date: 29/06/2023

To,

Deputy Commissioner,  
Sahebganj (Jharkhand)

Subject: - Regarding the extension of the period of boat operation for the transportation of stone boulders for the implementation of Flood protection work / Anti Erosion work on left edge of Ganga River near Gandhi Tola in Manihari Block, Katihar District for protect Katihar Manihari Railway Line and Kari Koshi Embankment (Agenda No: 199/08/2023).

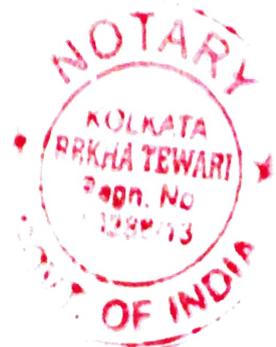
Context: - Undersigned's letter number - 341 / A.P. dated - 21.04.2023 and letter number - 03 Camp / Gandhi Tola Manihari, dated - 29.05.2023 of Executive Engineer, Flood Control Division, Kadhagola.

Dear Sir,

Regarding the relevant letter mentioned above, it is said that permission to operate boats for the transportation of stone boulders for the implementation of flood protection work/anti-erosion work for the protection of the railway line and Kari Koshi embankment on the left bank of the Ganga near Gandhi Tola under the Manihari block of Katihar district was given until June 01-06-2023. But it is not possible to complete the work by that time. Again, a request has been made by the Executive Engineer Flood Control Division, Kadhagola to extend the period of boat operation for the scheme till 30-06-2023.

Therefore, in light of the above, it is requested that, in order to complete the subject work on time, permission be given to extend the period of boat operation for boulder supply and boulder transportation from Sahebgaj until 30-06-2023.

District Officer, Katihar.



कार्यपालक अभियंता,  
बाढ़ नियंत्रण प्रमंडल, काढ़ागोला।

पत्रांक 03 कैल गॉंधी टोला, मनिहारी,  
सेवा में,

दिनांक 29/05/2023

जिला पदाधिकारी,  
कटिहार।

विषय :- कटिहार जिला के मनिहारी प्रखंड अन्तर्गत गॉंधी टोला के समीप गंगा नदी के बाँये किनारे रेलवे लाईन एवं कारी कोशी तटबंध की सुरक्षा हेतु बाढ़ सुरक्षात्मक कार्य/कटाव निरोधक कार्य (एजेन्डा सं०-199/08/2023)के क्रियान्वयन हेतु स्टोन बोल्टर की ढुलाई हेतु नाव परिचालन की अवधि विस्तार करने के संबंध में।

प्रसंग:- उपायुक्त साहेबगंज का पत्रांक-334 रा० दिनांक-03.05.2023

महाशय,

उपर्युक्त प्रासंगिक पत्र के आलोक में कटिहार जिला के मनिहारी प्रखंड अन्तर्गत गॉंधी टोला के समीप गंगा नदी के बाँये किनारे रेलवे लाईन एवं कारी कोशी तटबंध की सुरक्षा हेतु बाढ़ सुरक्षात्मक कार्य/कटाव निरोधक कार्य (एजेन्डा सं०-199/08/2023) के क्रियान्वयन हेतु स्टोन बोल्टर की ढुलाई हेतु नाव परिचालन की अनुमति दिनांक 01.06.2023 तक दी गई है। संवेदक के द्वारा दिये गये अनुरोध पत्र में दिनांक 01.06.2023 तक कार्य पूर्ण नहीं कर पाने की संभावना व्यक्त की गई है। उनके द्वारा बोल्टर की ढुलाई हेतु नाव परिचालन की अनुमति का अवधि विस्तार दिनांक 30.06.2023 तक करने का अनुरोध किया गया है। उपायुक्त साहेबगंज द्वारा दिये गये आवेदन के क्रम में स्पष्ट किया गया है कि कार्य समाप्ति की निर्धारित तिथि के बाद भी यदि सामग्रियों की आवश्यकता हो तो भवदीय स्तर से अनुशंसा पत्र उपलब्ध कराये जाने पर अवधि विस्तारित की जा सकेगी।

कार्य की महत्ता को देखते हुए बोल्टर की ढुलाई हेतु नाव परिचालन के अनुमति का अवधि विस्तार दिनांक 30.06.2023 तक करने के निमित्त अनशंसा सहित भवदीय से अनुरोध है कि उक्त अवधि तक नाव परिचालन का अवधि विस्तार करने हेतु उपायुक्त साहेबगंज को अपने स्तर से लिखने की कृपा की जाय ताकि ससमय अनुमति प्राप्त होने के उपरान्त कार्य स्थल पर बोल्टर लाकर कार्य को पूरा कराया जा सके।  
अनु०-यथावत।

विश्वारामाजून

कार्यपालक अभियंता,

बाढ़ नियंत्रण प्रमंडल, काढ़ागोला  
(कटिहार)



19

**EXECUTIVE ENGINEER**  
**FLOOD CONTROL DIVISION, KARHAGOLA.**

Letter No.: - 03 Camp Gandhitola/Manihari

Date: - 29/05/2023

To, District Officer ,  
Katihar

Subject: - Regarding the extension of the period of boat operation for the transportation of stone boulders for the implementation of Flood protection work / Anti Erosion work on left edge of Ganga River near Gandhi Tola in Manihari Block, Katihar District for protect Katihar Manihari Railway Line and Kari Koshi Embankment (Agenda No: 199/08/2023).

Context: - Deputy Commissioner Sahebganj letter number- 334 RA, dated - 03.05.2023

Dear Sir,

In light of the above relevant letter, for the implementation of flood protection work /anti-erosion work (Agenda No - 199/08/2023) for the protection of the railway line and Kari Koshi embankment on the left bank of the Ganga river near Gandhi Tola under the Manihari block of Katihar district, permission to operate boats for the transportation of stone boulders has been given until 01-06-2023. In the request letter given by the contractor, the possibility of not being able to complete the work by 01-06-2023 has been expressed. He has requested to extend the period of permission to operate boats for the transportation of boulders till 30-06-2023. In the order of the application given by Deputy Commissioner Sahebganj, it has been clarified that if the materials are required even after the stipulated date of completion of the work, then the period can be extended if a recommendation letter is provided from a sincere level.

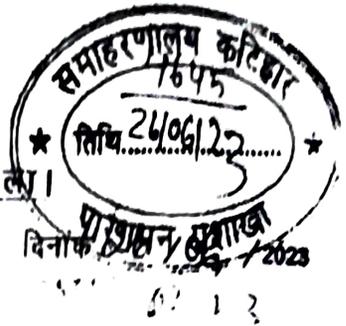
In view of the importance of the work, it is a sincere request, along with the recommendation to extend the period of permission to operate boats for transportation of boulders till 30-06-2023 that you may please write to the Deputy Commissioner Sahebganj on your own behalf to extend the period of operation of boats till they said period. This should be done so that, after obtaining timely permission, the work can be completed by bringing boulders to the work site.

Executive Engineer  
Flood Control Division, Karhagola.  
(Katihar)



कार्यपालक अभियंता,  
बाढ़ नियंत्रण प्रमंडल, कादागोला।

कादागोला,



पत्रांक 813 /  
सेवा में

जिला पदाधिकारी,  
कटिहार।

कटिहार जिला के मनिहारी प्रखण्ड अन्तर्गत गाँधी टोला के समीप गंगा नदी के बाँये किनारे रेलवे लाईन एवं कारी कोशी तटबंध की सुरक्षा हेतु बाढ़ सुरक्षात्मक कार्य/कटाव निरोधक कार्य (एजेन्डा सं- 199/08/2023) के क्रियान्वयन हेतु स्टोन बोल्टर की ढुलाई हेतु नाव परिचालन की अवधि विस्तार करने के संबंध में।

प्रसंग- इस कार्यालय का पत्रांक 03 कैम्प गाँधी टोला मनिहारी दिनांक 29.05.2023 महाशय.

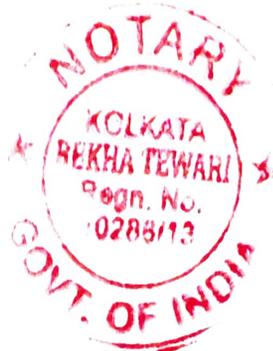
उपर्युक्त प्रारंभिक पत्र के आलोक में कटिहार जिला के मनिहारी प्रखण्ड अन्तर्गत गाँधी टोला के समीप गंगा नदी के बाँये किनारे रेलवे लाईन एवं कारी कोशी तटबंध की सुरक्षा हेतु बाढ़ सुरक्षात्मक कार्य/कटाव निरोधक कार्य (एजेन्डा सं- 199/08/2023) के क्रियान्वयन हेतु स्टोन बोल्टर की ढुलाई हेतु नाव परिचालन की अनुमति दिनांक 30.06.2023 तक दी गई है। संवेदक के द्वारा दिये गये अनुरोध पत्र में दिनांक 30.06.2023 तक कार्य पूर्ण नहीं कर पाने की संभावना व्यक्त की गई है। उनके द्वारा बोल्टर की ढुलाई हेतु नाव परिचालन की अनुमति का अवधि विस्तार दिनांक 20.07.2023 तक करने का अनुरोध किया गया है। उपायुक्त साहेबगंज द्वारा दिये गये आदेश के क्रम में स्पष्ट किया गया है कि कार्य समाप्ति की निर्धारित तिथि के बाद भी यदि सामग्रियों की आवश्यकता हो तो भवदीय स्तर से अनुशंसा पत्र उपलब्ध कराये जाने पर अवधि विस्तारित की जा सकेगी।

कार्य की महत्ता को देखते हुए बोल्टर की आपूर्ति एवं ढुलाई हेतु नाव परिचालन के अनुमति का अवधि विस्तार दिनांक 20.07.2023 तक करने के निमित्त अनुशंसा त्रिहित भवदीय से अनुरोध है कि उपायुक्त साहेबगंज को अपने स्तर से लिखने की कृपा की जाय ताकि ससमय अनुमति प्राप्त होने के उपरान्त कार्य स्थल पर बोल्टर लाकर कार्य को पूरा कराया जा सके।

अनु-यथावत।

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विश्वासमाजन  
कार्यपालक अभियंता,  
बाढ़ नियंत्रण प्रमंडल, कादागोला  
(कटिहार)



645  
23/06/23

Handwritten signature and initials at the bottom left.

EXECUTIVE ENGINEER  
FLOOD CONTROL DIVISION, KARHAGOLA.  
KARHAGOLA

DATE 25/06/2023

District Officer,  
Katihar

Subject: - Regarding the extension of the period of boat operation for the transportation of stone boulders for the implementation of Flood protection work / Anti Erosion work on left edge of Ganga River near Gandhi Tola in Manihari Block, Katihar District for protect Katihar Manihari Railway Line and Kari Koshi Embankment (Agenda No: 199/08/2023).

Context: - This office's Letter Number 03 Camp Gandhi Tola Manihari Dated 29/05/2023

Dear Sir,

Regarding the relevant letter mentioned above, it is said that permission to operate boats for the transportation of stone boulders for the implementation of flood protection work/anti-erosion work for the protection of the railway line and Kari Koshi embankment on the left bank of the Ganga near Gandhi Tola under the Manihari block of Katihar district was given until June 30-06-2023. In the request letter given by the contractor, the possibility of not being able to complete the work by 30/06/2023 has been expressed. He has requested to extend the period of permission to operate boats for the transportation of boulders until 20/07/2023. In the order given by Deputy Commissioner Sahebganj, it has been clarified that if the materials are required even after the scheduled date of completion of the work, then the period can be extended if a letter of recommendation is provided from a sincere level.

In view of the importance of the work, it is requested to kindly write to the Deputy Commissioner Sahebganj at your level, for extending the period of permission to operate boats for supply and transportation of boulders till 20/07/2023, so that permission can be granted in time. After receiving the boulders, the work can be completed by bringing them to the work site.

Executive Engineer  
Flood Control Division, Karhagola.  
(Katihar)

